GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 1871 TO BE ANSWERED ON 29.11.2019

Reserve Forests in Assam

1871. SHRI NABA KUMAR SARANIA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the total forest land and such land falling in the sixth schedule area and also those declared as reserve forest land in the State of Assam;
- (b) whether lease has been granted by the Government to the villages located in the forest land of Assam including Lungsung area of Kokrajhar of BTC and if so, the details thereof;
- (c) the details of the number of villages in Assam from where people have been evicted including those located in Nonai forest in Udalgiri district;
- (d) whether the people living in the forests receive the benefits of Government schemes; and
- (e) if so, the details thereof, scheme-wise and village name-wise and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

- (a) As per India State of Forest Report (ISFR) 2017, area of total Recorded Forest in the State of Assam is 2683200 ha and total Forest Cover constitutes an area of 2810500 ha in the State of Assam, which is 35.83% of the State's geographical area. As informed by Government of Assam, there are 312 declared Reserved Forests covering a total forest area of 1359026.70 ha in the State of Assam. Out of which 56 no. of reserved forests fall in the Sixth Schedule area in Assam. Total area of such Reserved Forest falling in Sixth Schedule areas is 528967.59 ha.
- (b) No lease has been granted by the Government to the villages located in the forest land in Lungsung area of Kokrajhar of Bodoland Territorial Council (BTC). Lease has been granted in Dima Hasao District in Dimbrucherra Tangia village located in Borail Reserve Forest area.

- (c) There is no instances of eviction of villagers including those located in Nonai Forest in Udalguri District in the State.
- (d) &(e) The encroachers in Forest areas are not entitled to get benefits of any Government schemes. However, some beneficiary schemes have been granted such as School, Road Communications, Water Supply etc. in Dimbrucherra Tangia village in Dima Hasao District.
